

(28)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 452/92. ✓

Date of Order: 1-6-92.

Between:

P.V.Mallikharjuna Sastry. ✓

Applicant. ✓

and

1. Senior Divisional Commercial Superintendent,
S.C.Railway, Vijayawada. ✓
2. Senior Divisional Personnel Officer,
S.C.Rly, Vijayawada. ✓
3. Sri V.V.Saikumar, Senior Clerk
O/o the Sr. Divisional Commerical Superintendent,
S.C.Rly. Vijayawada. ✓
4. Sri A.Krishna Kumar, Senior Clerk,
O/o the Senior Divisional Commercial Superintendent,
S.C.Rly, Vijayawada. ✓
5. Sri K.Raju, Senior Clerk,
O/o the Senior Commercial Superintendent,
S.C.Rly, Vijayawada. ✓

Respondents. ✓

For the Applicant: Mr.G.V.Subba Rao, Advocate ✓

For the Respondents: Mr.N.R.Devraj, SC for Rlys. ✓

CORAM:

THE HON'BLE MR.R.BALASUBRAMANIAN : MEMBER(ADMN)

AND

THE HON'BLE MR.C.J.ROY : MEMBER(JUDL)

The Tribunal made the following Order:-

The applicant was reverted vide order No.B/P.535/I/C/ Vol.2 dated 24-4-92 (page 8 of material paper). Subsequently, the applicant made a representation to the Senior Divisional Personnel Officer, Vijayawada on 30-4-1992, which was forwarded by the Sr.DCS on the same day. Presumably based on this, there is an internal note No.B/C.19/Cl.III/Sr.DCS Office dated 15-5-92 from Sr.DCS to the Sr. DPO, stating that the orders dated 24-4-92 may be kept pending till a decision was taken (pp.23 of material paper).

Under these circumstances, we direct the respondents to finally dispose of the representation dated 30-4-92 of the applicant at an early date if it is not already disposed of. Till such time as the representation is disposed of (if it is already not disposed of) statusquo as of date shall be maintained.

If the applicant is aggrieved with the disposal of the applicant as either as already disposed of or eventually disposed of, he is at liberty to come up with a fresh O.A.

With the above directions this O.A. is disposed of with order as to no costs.


Deputy Registrar(J)



TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

THE HON'BLE MR.

V.C.

AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY :
MEMBER (JUDL)

AND

THE HON'BLE MR. C.J. ROY : MEMBER (JUDL)

Dated: 1 - 6 - 1992. ✓

ORDER / JUDGMENT

R.A./C.A./M.A. No.

in

O.A. No. 452/92

T.A. No.

(W.P. No.)

Admitted and interim directions
issued

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for Default.

M.A. Ordered/Rejected.

No order as to costs.

pvm.

